

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.31622 of 2021

Ashis Ranjan Mohanty (Adv.) *Petitioner*
In person
-versus-
State of Odisha and others *Opp. Parties*
Mr. S.N. Das, ASC

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K.PATTANAİK**

**ORDER
04.04.2022**

Order No.

05.

1. The Member, Orissa State Legal Services Authority will compile the district wise data regarding compliance of the directions issued by this Court and place it before the Court on the next date.
2. List on 5th May, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge